

| Name of Corporate Debtor: | | Lake District Realty Private Limited | | | | | | | | | | | | |
|--|---|--------------------------------------|-------------------|--|-----------------|-------------------------------------|-----------------------------|------------------------|--------------------------|----------------------------|--|------------------------------|------------------------------------|-----------------|
| Date of Commencement of CIRP: | | 02.11.2023 (Received on 16.11.2023) | | | | | | | | | | | | |
| List of Creditors as on: | | 16-08-2025 | | | | | | | | | | | | |
| List of secured financial creditors (Other than financial creditors belonging to any class of creditors) | | | | | | | | | | | | | | |
| (Amount in ₹) | | | | | | | | | | | | | | |
| Sl. No. | Name of creditor | Details of claim received | | Details of claim admitted | | | | | | Amount of contingent claim | Amount of any mutual dues, that may be set-off | Amount of claim not admitted | Amount of claim under verification | Remarks, if any |
| | | Date of receipt | Amount claimed | Amount of claim provisionally admitted | Nature of claim | Amount covered by security interest | Amount covered by guarantee | Whether related party? | % of voting share in CoC | | | | | |
| 1 | Renaissance Fiscal Services Private Limited | 19.09.2024 | 2,76,80,03,633.00 | 2,76,80,03,633.00 | Secured | 2,72,68,13,098.00 | 2,72,68,13,098.00 | No | 100.00% | 0 | 0 | 0 | - | |
| Total | | | 2,76,80,03,633.00 | 2,76,80,03,633.00 | | 2,72,68,13,098.00 | 2,72,68,13,098.00 | | 100.00% | 0 | 0 | 0 | - | |